

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

38

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/138(CHE)/2021
IN
PETITION NUMBER : CP/1000/IB/2018
NAME OF THE PETITIONER : Ashwani Kumar Gupta (RP)
M/s Info Drive Software Ltd
NAME OF THE RESPONDENTS : Infodrive Software Ltd & Ors
UNDER SECTION : Sec 60(5), 66, 67, 70, 71, 72 & 73 and 235A of IBC, 2016

ORDER

Due to paucity of time, matter is adjourned to **01.04.2021**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)